

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 15 OF 2016**

**Dated : 8<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Power Grid Corporation of India Ltd. .... Appellant(s)  
Vs.  
Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Ritu Apurva

Mr. Dinesh Singh (Rep.)

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

**ORDER**

As agreed by learned counsel for the parties, list the matters for hearing on

**15.10.2019.**

**(Ravindra Kumar Verma)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*kt/mkj*